

**CITY CIVIL AND SESSIONS COURT,
BORIVALI DIVISION, DINDOSHI**

OFFICE ORDER

Pursuant to the Office Order 09 of 2020 dt. 18.06.2020. I, S.S.Sawant, 2nd Additional Principal Judge, City Civil Court, Dindoshi DO HEREBY ORDER THAT following partial changes are made as under;

The charge of CR No.2 dated 30.06.2020 is kept with same court i.e. before HHJ Shri M. H. Shaikh.

The charge of CR No.4 dated 30.06.2020 is kept with same court i.e. before HHJ Shri K. V. More.

Note: Holding charge dated 30.06.2020 of CR. No.2 & CR. No.4 kept with is HH The 2nd A.P.J. Smt. S.S.Sawant (CR. No.1) is hereby withdrawn.

Note : The Unitary staff of CR No.2 & 4 is hereby directed to attend the duty on aforesaid dates.

City Civil and Sessions Court)
Dindoshi)
)
Date: 23rd Day of June, 2020)

B. S. Sawant
23/6/2020
(S.S.Sawant)
2nd Addl. Principal Judge
City Civil & Sessions, Court,
Dindoshi, Goregaon.

Copy forwarded with compliments for information to:

1. Hon'ble Principal Judge, City Civil and Sessions Court, Gr. Bombay.
2. All Hon'ble Judges, City Civil and Sessions Court, Dindoshi.
3. The President, Bar Association, Bombay City Civil & Sessions Court, Gr. Bombay/Dindoshi.
4. G.P./PP. Office, City Civil and Sessions Court, Dindoshi.